

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1547
TO BE ANSWERED ON 15th MARCH, 2022**

MONITORING OF COMPANIES PRODUCING ADULTERATED FOOD ITEMS

1547. SHRI NEERAJ DANGI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the measures taken by Government to monitor the companies producing substandard and adulterated food items;
- (b) the State-wise details of the number of companies against which cases have been registered during the last three years; and
- (c) the details of the legal steps taken by Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR. BHARATI PRAVIN PAWAR)

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has informed that under Food Safety and Standards Act, 2006, the enforcement of standards and norms under Food Safety and Standards Act, 2006 and Rules and Regulations primarily lies with State/UT Governments. Regular surveillance, monitoring, inspection and sampling of food products are carried out by Food Safety Officers of States/UTs and penal action is taken against the defaulting Food Business Operators (FBOs) as per the provisions of FSS Act, 2006, Rules and Regulations made thereunder.

To ensure effective enforcement, FSSAI interacts with the Food Safety Commissioners of States/ UTs through quarterly meetings of the Central Advisory Committee, Video Conferencing and State visits of senior officers of FSSAI. FSSAI provides financial assistance to States/ UTs under a Central Sector Scheme for strengthening of food testing infrastructure, including strengthening of State Food Testing Labs and provision for mobile food testing labs, as also under Memorandum of Understanding (MoU) framework, for strengthening of food safety infrastructure, hiring of manpower, etc.

FSSAI has advised Commissioner of Food Safety of States/UTs to carry out targeted enforcement and surveillance drive to check adulteration in food products such as milk, honey, oil etc.

As per information received from States/UTs, details of food samples analysed, found non-conforming (adulterated/sub-standard/misbranded) and action taken thereon State-wise against defaulting Food Business Operators (FBOs) during the last three years i.e. 2018-19, 2019-2020 and 2020- 2021 is at **Annexure-I, Annexure-II and Annexure-III**, respectively.

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**State-wise details of Samples analysed, found non-conforming and action taken for the year
2018-19**

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	No. of Cases		No. of Convictions /	
				Criminal	Civil	Convictions	Penalties
1	Andaman & Nicobar Island	268	11	1	90	1	89
2	Andhra Pradesh	4715	692	104	456	29	344
3	Arunachal Pradesh	291	11	1	7	0	6
4	Assam	515	111	7	14	0	5
5	Bihar	4135	372	25	146	0	30
6	Chandigarh	315	30	37	21	30	15
7	Chhattisgarh	988	208	23	27	17	8
8	Dadara & Nagar Haveli	58	6	0	6	0	6
8 A	Daman & Diu	145	4	0	4	0	0
9	Delhi	2461	485	29	110	38	31
10	Goa	1550	88	1	9	0	17
11	Gujarat	9884	822	22	353	22	237
12	Haryana	2929	737	47	488	5	242
13	Himachal Pradesh	229	43	4	10	4	35
14	Jammu & Kashmir	3600	1416	10	698	1	466
15	Jharkhand	499	208	10	71	0	22
16	Karnataka	3945	456	71	249	0	146
17	Kerala	4378	781	102	565	2	339
18	Lakshadweep	NA					
19	Madhya Pradesh	7063	1369	114	1095	8	557
20	Maharashtra	4742	1036	957	910	18	529
21	Manipur	388	56	0	16	0	12
22	Meghalaya	81	3	1	0	0	3
23	Mizoram	124	27	0	0	0	0
24	Nagaland	202	175	0	63	0	63
25	Odisha	327	91	38	123	0	3
26	Puducherry	2037	39	0	0	0	0
27	Punjab	11920	3961	45	1840	3	1762
28	Rajasthan	5760	2147		657	141	686
29	Sikkim	182	17	0	0	0	0
30	Tamil Nadu	5730	2601	666	1718	306	1485
31	Telangana	1760	168	33	191	3	15
32	Tripura	192	8	0	3	0	0
33	Uttar Pradesh	22583	11817	451	8524	73	5526
34	Uttarakhand	755	35	8	28	0	28
35	West Bengal	1,708	384	6	58	0	20

Source: States/UTs,

State-wise details of Samples Analysed, found non-conforming and action taken during 2019-20

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	Civil Cases		Criminal Cases	
				No. of Cases Launched	No. of Convictions	No. of Cases Launched	No. of Convictions
1	Andaman & Nicobar Island	613		10	6	0	0
2	Andhra Pradesh	4044	458	442	507	2	10
3	Arunachal Pradesh	346	10	4	5	0	1
4	Assam	459	129	53	10	14	1
5	Bihar	5665	501	147	8	53	0
6	Chandigarh	384	21	74		20	1
7	Chhattisgarh	1550	305	205	210	56	0
8	Dadara & Nagar Haveli	87	6	12		0	0
8 A	Daman & Diu	145	3	3			2
9	Delhi	2114	374	341	45	59	60
10	Goa	147	6	6	3	1	0
11	Gujarat	13160	984	579	368	16	4
12	Haryana	2417	473	372	197	30	4
13	Himachal Pradesh	675	129	20	101	6	1
14	Jammu & Kashmir	3688	950	1395	805	35	3
15	Jharkhand	1039	397	138		63	13
16	Karnataka	4551	465	351	211	80	12
17	Kerala	5021	778	359	398	210	8
18	Ladakh	6	0	9		0	0
19	Lakshadweep	NA					
20	Madhya Pradesh	15717	2575	2083	1588	131	17
21	Maharashtra	5962	1030	1150	666	1045	135
22	Manipur	92	73	17	17		1
23	Meghalaya	133	2	1		0	0
24	Mizoram	101	61	0		0	0
25	Nagaland	0	0	0		0	0
26	Odisha	702	183	61	5	12	0
27	Puducherry	5	5	22	20	0	0
28	Punjab	7053	1394	1990	2161	106	33
29	Rajasthan	6455	1834	903	174	75	0
30	Sikkim	18		0		0	0
31	Tamil Nadu	10528	3155	1779	1273	857	340
32	Telangana	1680	135	111	67	14	0
33	Tripura	33	8	0		0	0
34	Uttar Pradesh	21193	12568	14575	8881	1787	133
35	Uttarakhand	1211	267	142	126	0	0
36	West Bengal	1781	310	58	42	9	1

Source: States/ UTs

Annexure-III

State-wise details of Samples Analysed, found non-conforming and action taken during 2020-21

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	Civil Cases		Criminal Cases	
				No. of Cases Launched	No. of Cases Convicted	No. of Cases Launched	No. of Cases Convicted
1	A&N Islands	700	0	16	16	0	0
2	Andhra Pradesh	2329	383	223	216	31	3
3	Arunachal Pradesh	169	15	1	1	1	0
4	Assam	672	109	39	46	2	0
5	Bihar	1224	144	100	55	12	0
6	Chandigarh	292	32	42	54	15	0
7	Chhattisgarh	834	165	246	149	28	0
8	D&N H D&D	75	1	11	0	0	0
9	Delhi	1509	214	243	28	66	58
10	Goa	329	31	1	2	0	0
11	Gujarat	13284	1056	899	402	41	11
12	Haryana	2596	696	651	358	103	1
13	Himachal Pradesh	1568	420	204	16	14	5
14	J&K	4094	871	1554	573	32	2
15	Jharkhand	581	216	204	94	65	0
16	Karnataka	5217	319	151		47	4
17	Kerala	6971	1020	422	389	274	7
18	Ladakh	0	0	18	15	0	0
19	Lakshadweep	NA					
20	Madhya Pradesh	10886	2162	2228	1887	126	29
21	Maharashtra	4733	874	911	269	795	80
22	Manipur	235	19	4	4	0	0
23	Meghalaya	48	0	0	0	0	0
24	Mizoram	23	2	0	0	0	0
25	Nagaland	60	1	0	0	0	0
26	Odisha	1037	272	131	32	33	0
27	Puducherry	5	1	22	20	0	0
28	Punjab	6721	873	966	875	64	2
29	Rajasthan	7343	2054	584		56	0
30	Sikkim	32	0	0	0	0	0
31	Tamil Nadu	10766	3443	1463	1363	557	231
32	Telangana	894	98	44	22	14	0
33	Tripura	17	6	0	0	0	0
34	Uttar Pradesh	20613	12479	12514	7810	1486	72
35	Uttarakhand	905	255	285	118	6	0
36	West Bengal	1067	116	18	3	1	1

Source: States/ UTs